

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA
UNSTARRED QUESTION NO. 3677
TO BE ANSWERED ON DECEMBER 07, 2016

BPL PEOPLE IN URBAN AREAS

No. 3677 SHRIMATI KAMLA DEVI PAATLE:
SHRI SHIVKUMAR UDASI:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:-

- (a) whether the Government has completed any all India survey to ascertain the number of person living Below Poverty Line(BPL) in urban areas and if so, the details thereof;
- (b) if not, the time by which it is likely to be completed and the criteria laid down in this regard;
- (c) whether the Government has considered the report of expert committee constituted in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government to check migration of rural poor to these urban slums so as to reduce the population of the urban poor?

ANSWER
THE MINISTER OF STATE IN
THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION
[RAO INDERJIT SINGH]

- (a) to (d): Socio Economic Caste Census (SECC) in urban areas conducted by respective State Government/UT Administration along with caste enumeration and rural survey has been completed. In the process, information regarding various individual particulars and household characteristics, viz., main source of income/earnings; housing/dwelling; amenities; assets etc., has been collected as per 'respondent based' questionnaire method, with Statutory Towns being considered urban and Census Towns being considered rural. Accordingly, in urban areas, data has been returned in respect of

299.99 million population (65.13 million household). Relevant SECC data corresponding to the questionnaire canvassed in urban areas is in public domain at <http://secc.gov.in>. Official estimates of poverty in terms of number and proportion of urban poor (2011-12) were released by erstwhile Planning Commission, which has since been restructured as NITI Aayog. SECC data would be utilised to target beneficiaries for various welfare programmes by different departments, which may have their own respective targeting criteria.

- (e) : Government has formulated appropriate policies and programmes regarding creation of infrastructure, generation of adequate livelihood opportunities, construction of houses etc. in rural areas, which are being implemented by various other Ministries/Departments e.g. Agriculture & Farmers' Welfare, Rural Development, Water Resources, Power etc.
